NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.76(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES:

Mrs. Namita Kale

V/s.

M/s. Shanark Industrials Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

I Laxmi Sorte Adv. for petitionel

Ilb satjan s. Is raw

Aishwaya Joshi I/b F. Fd Associates MM

ORDER

C.P. No. 76/397-398/CLB/MAH/2010

Ld. Counsel for both sides are present.

With the consent of both the parties, list this matter for hearing on 16th December, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 28.11.2016